GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:625 ANSWERED ON:28.07.2010 DEEMED UNIVERSITIES STATUS Abdulrahman Shri ;Gowda Shri D.B. Chandre;Pakkirappa Shri S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of Private Colleges/Institutions which were granted deemed University status by the Union Government during the last three years, year-wise and State -wise;
- (b) whether there were irregularities in according sanction and providing grant to the deemed Universities;
- (c) if so, whether the Government would get the matter inquired through an independent agency: and
- (d) if so, the time by which the final decision is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a): The Central Government, on the advice of the University Grants Commission (UGC), declared thirty five non-government institutions for higher education as institutions deemed to be universities during the period from January, 2007 till date, the State-wise details of which are given below:

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Sl. State/Union Number of Institutions for Higher Education
No. Territory declared as Institutions deemed to be
universities
  2007 2008 2009 2010 Total
    (till
    today)
1. Andhra 1 2 1 - 4
Pradesh
    Gujarat 1
    Haryana 1
                1
                       1 - 3
3.
4.
   Karnataka 1
                 7
                          - - 8
    Kerala -
    Maharashtra -
                   1
                            - - 1
                        - - 1
    Orissa 1
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Puducherry - 1 --1

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9. Rajasthan - - 1 - 1

10. Tamil Nadu 2 9 - - 11

11 Uttarakhand 1 1 - - 2

12. Uttar 1 1 - - 2

Pradesh

Total 9 23 3 - 35
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(b) to (d): No, Sirs. According to UGC, grants have been given by University Grants Commission to only one of the 35 institutions mentioned in part (a) of the reply and, no irregularities in respect of grants to this institution has come to the notice of the Government.